

F.No. A.12034/SSC/01/2014-Ad.III(B)
 Government of India
 Ministry of Finance
 Department of Revenue
 Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
 Bhikaji Cama Place, R.K. Puram
 New Delhi Dated /11/2021

To,

All the Cadre Controlling Authorities
 Under CBIC (Through CBIC's website)

Subject: Non- Joining Status of the candidates selected for the post of TA, selected through SSC CGLE- 2014, 2015, 2016 & 2017- reg.

Sir/ Madam,

Kind reference is invited to the Zone Allocation of the candidates (**published on CBIC's website**), selected for the post of Inspector (CGST, PO & Examiner) and Tax Assistant selected through SSC CGLE- 2014, 2015, 2016 & 2017.

2. In this regard, you are requested to intimate the details of candidates, selected for the post of TA through SSC CGLE 2014, 2015, 2016 & 2017, who did not join the department. You are also requested to furnish the status of vacancies that remained unutilized due to non- joining of the candidates as to whether the unutilized vacancies have been kept vacant or utilized in subsequent years.

3. The afore-said report on Non-Joining status of appointment may be sent to the Board for information, in the following format:

Name of the CCA	CGL Examination Year	No. of TAs who did not join					Status of un-utilized TA Vacancies
		SC	ST	OBC	GEN	TOTAL	
	2014						
	2015						
	2016						
	2017						

4. This may be treated as "**MOST URGENT**". Zones are requested to furnish the details sought, **within 3 working days** on receipt of this letter. The reply may please be mailed to US (Ad.III.B) on mail ID: mohammad.ashif@nic.in.

Yours faithfully,

(Rajan Kumar Jha)
 Deputy Secretary to the Govt. of India
 Tel. 26162693